

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1452  
ANSWERED ON:27.11.2007  
BASIC AMENITIES IN SCHOOLS  
Jha Shri Raghunath;Singh Shri Prabhunath

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the details of basic amenities provided to the schools in Delhi;
- (b) whether the Government has received any complaints regarding non-availability of basic amenities like drinking water in most of the schools in Delhi;
- (c) if so, the action taken against the school authorities and the steps taken to provide the same to the students;
- (d) whether most of the schools are not having mandatory NOC from Fire Department; and
- (e) if so, the measures being taken to ensure the safety of the children?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI V. RADHIKA SELVI)

- (a): The basic amenities such as filtered drinking water, separate toilets for girls and boys, electricity, furnished rooms, labs and fire safety equipments etc. are provided to the schools in Delhi.
- (b): No, Sir.
- (c): Does not arise in view of (b) above.
- (d): Delhi Fire Service have issued 'No Objection Certificates' to most of the schools from fire safety point of view.
- (e): The Government of National Capital Territory of Delhi has sanctioned Rs. 70 crores for providing fire safety equipment in government schools. The fire safety measures in the schools include provisioning of underground and overhead water tanks, double doors for class rooms, fire extinguishers, painting of doors and wooden material with fire retardant paints, widening of existing gates and provisioning of second exit to schools and easy access of fire tenders etc.